authority, advertisement of post, scrutiny of large number of applications, interaction with the shortlisted candidates, getting vigilance clearances of all the candidates in the panel from all the institutions where they have served in the previous ten years, approval of the competent authority etc., hence no time-frame can be indicated.

The Central Universities are autonomous bodies created under respective Acts of Parliament. The onus to fill up all posts (except Vice-Chancellor, First Registrar and First Finance Officer) lies on Central Universities. The incidence and filling up of vacancies in CUs is an ongoing and continuous process due to retirements, resignations, deaths, deputations etc. and no time-frame can be given.

Formulation of National Policy on Education

- *104. SHRI SHWAIT MALIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government is considering to formulate a National Policy on Education; and
 - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. The Government has initiated the process of formulating a New Education Policy (NEP), for which it carried out an extensive, timebound, multi-pronged participative year-long consultation process across 33 identified themes, through online consultations on MyGov platform; grass root consultation starting from Village to Block, District, State and Zonal levels on https://survey.mygov. in; and thematic consultations with experts and through autonomous bodies, such as UGC, AICTE, NCERT, NCTE, AIU, and other centrally funded institutions. Meetings were held with Government of India Ministries and State Governments. Six zonal meetings were also held on NEP with the State Education Ministers, State Education Secretaries and other State officials.

The Ministry had constituted a Committee for Evolution of the New Education Policy which submitted its report in May, 2016. Thereafter the Ministry has formulated 'Some Inputs for the Draft National Education Policy, 2016' on which comments/ suggestions were invited from the Government of India Ministries, State Government, Hon'ble Members of Parliament and other stakeholders up to 30th September, 2016. Several suggestions, views, comments and inputs have been received from different cross-sections of stakeholders. An 'Education Dialogue' was also organized with the Hon'ble MPs to discuss the suggestions and to elicit their views. A Committee under an eminent educationist is being contemplated to prepare final draft NEP.